

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Hon'ble Chief Justice's Secretariat)

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Subject : Transfers and postings of Head Assistants in the Subordinate Courts of Jammu Division.

ORDER

No. 1370 of 2022/Psy

Dated 07-10-2022

Consequent upon the promotion of Senior Assistants to the posts of Head Assistants issued vide Order No. 1358 of 2022/Psy dated 30.09.2022, and pursuant to consideration of representations, Hon'ble the Chief Justice has been pleased to order the following transfers and postings of Head Assistants in the Subordinate Courts of Jammu division :-

S. No.	Name of the officials	Present place of posting	Remarks	New place of posting
1.	Sh. Bal Krishan Dhanak	Senior Assistant/ Criminal Clerk, in the Court of 1 st Addl. District & Sessions Judge, Jammu	On his promotion	Head Assistant/ Reader, in the Court of Chief Judicial Magistrate, Kishtwar
2.	Ms. Shilpi Gupta (Anand)	Senior Assistant / Nazir, in the Court of Addl. Special Mobile Magistrate, Samba	On her promotion	Head Assistant/ Reader, in the Court of Sub-Judge / Railway Magistrate, Jammu
3.	Sh. Suresh Kumar	Senior Assistant / Reader, in the Family Court, Jammu	On his promotion	Head Assistant/ Nazir, in the Court of Munsiff, Mendhar
4.	Sh. Sudershan Singh	Senior Assistant / Criminal Clerk, in the Court of Pr. District & Sessions Judge, Udhampur	On his promotion	Head Assistant/ Nazir, in the Court of Pr. District & Sessions Judge, Kathua
5.	Sh. Ranjit Parihar	Senior Assistant / Nazir, in the Court of Munsiff, Majalta	On his promotion	Head Assistant/ Reader, in the Court of Chief Judicial Magistrate, Udhampur
6.	Ms. Preeti Sharma	Senior Assistant / Nazir, in the Court of Munsiff, Katra	On her promotion	Head Assistant/ Nazir, in the Court of Sub-Judge / Passenger Tax & Electricity Magistrate, Jammu



7.	Sh. Rattan Singh	Senior Assistant / Judicial Clerk, in the office of District Magistrate, Jammu	On his promotion	Head Assistant/ Reader, in the Court of Sub Judge, Katra
8.	Sh. Romesh Chander – II	Senior Assistant / Nazir, in the Court of Addl. Mobile Magistrate (Traffic), Jammu	On his promotion	Head Assistant/ Reader, in the Court of Chief Judicial Magistrate, Reasi
9.	Sh. Zakir Hussain	Senior Assistant / Criminal Clerk, in the Court of Pr. District & Sessions Judge, Reasi	On his promotion	Head Assistant/ Reader, in the Court of Chief Judicial Magistrate, Doda
10.	Sh. Lal Hussain-III	Senior Assistant / Misc. Clerk, in the Court of Pr. District & Sessions Judge, Rajouri	On his promotion	Head Assistant/ Nazir, in the Court of Additional District & Sessions Judge, Poonch
11.	Sh. Darshan Kumar	Senior Assistant / Reader, in the Court of Munsiff, R. S. Pura	On his promotion	Head Assistant/ Accountant, in the Court of Pr. District & Sessions Judge, Rajouri
12.	Ms. Shanta Devi	Head Assistant/ Reader, in the Court of CJM, Reasi	On considering and allowing her representation	Head Assistant/ Nazir, in the Court of Munsiff, Bishnah
13.	Sh. Ashutosh Prabhakar	Head Assistant/ Reader, in the Court of Chief Judicial Magistrate, Doda	On considering and allowing his representation	Head Assistant/ Accountant, in the Court of Pr. District & Sessions Judge, Samba
14.	Sh. Ashwani Kumar	Head Assistant/ Reader, in the Court of CJM, Kathua	On considering and allowing his representation	Head Assistant/ Nazir, in the Court of Special Mobile Magistrate (Traffic), Jammu
15.	Ms. Jyoti Rama,	Head Assistant/ Reader, in the Court of CJM, Udhampur	Tenure complete	Head Assistant, in the Family Court, Jammu
16.	Sh. Lal Hussain-II,	Head Assistant/ Nazir, in the Court of Munsiff, Mendhar	Tenure complete	Head Assistant/ Nazir, in the Court of Munsiff, Budhal
17.	Sh. Madan Lal-IV,	Head Assistant/ Nazir, in the Court of Munsiff, Kalakote	Tenure complete	Head Assistant/ Reader, in the Court of Sub- Judge, Batote

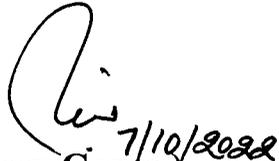
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18.	Sh. Ram Paul,	Head Assistant/ Nazir, in the Court of Passenger Tax, Jammu	Tenure complete	Head Assistant/ Head Record Keeper, in the Court of Pr. District & Sessions Judge, Jammu
19.	Sh. Sat Paul-III	Head Assistant/ Reader, in the Court of Sub-Judge, Batote	Tenure complete	Head Assistant/ Record Keeper, in the Court of Pr. District & Sessions Judge, Udhampur
20.	Sh. Mohd. Farooq	Head Assistant/ Nazir, in the Court of Special Mobile Magistrate (Traffic), Jammu	Tenure complete	Head Assistant/ Nazir, in the Court of Addl. District Judge (Fast Track), Doda
21.	Sh. Jagdish Kumar Sharma,	Head Assistant/ Nazir, in the Court of Pr. District & Sessions, Kathua	Tenure complete	Head Assistant/ Reader, in the Court of Municipal Magistrate, Jammu
22.	Sh. Bhushan Lal-II,	Head Assistant/ Nazir, in the Court of Addl. District Judge (Fast Track), Jammu	Tenure complete	Head Assistant/ Accountant, in the Court of Pr. District & Sessions Judge, Kathua
23.	Sh. Mohd. Shabir	Head Assistant/ Head Record Keeper, in the Court of Pr. District & Sessions, Rajouri	Tenure complete	Head Record Keeper, in the Court of Pr. District & Sessions Judge, Poonch
24.	Sh. Vinod Kumar Sharma	Head Assistant/ Reader, Municipal Magistrate, Jammu	Tenure complete	Head Assistant/ Nazir, in the Munsiff Court, Sunderbani
25.	Sh. Dhiraj Sharma	Head Assistant/ Accountant, Pr. District & Sessions Judge, Kathua	Tenure complete	Head Assistant/ Reader, in the Court of Special Mobile Magistrate (Sub Judge), Rajouri
26.	Sh. Rakesh Kalsotra	Head Assistant/ Nazir, in the Court of Munsiff, Sunderbani	Tenure complete	Head Assistant/ Reader, in the Court of Chief Judicial Magistrate, Kathua
27.	Ms. Rekha Kumari	Head Assistant, Family Court, Jammu	Tenure complete	Head Assistant/ Nazir, in the Court Chief Judicial Magistrate, Samba

28.	Sh. Amit Dhiman	Head Assistant/ Accountant, in the Court of Pr. District & Sessions Judge, Samba	Tenure complete	Head Assistant/ Head Record Keeper, in the Court of Pr. District & Sessions Judge, Rajouri
29.	Ms. Rekha Rani	Head Assistant/ Reader, in the Court of Sub Judge, Katra	Tenure complete	Head Assistant, in the Family Court, Jammu
30.	Ms. Anita Devi,	Head Assistant, in the Family Court, Jammu	Tenure complete	Head Assistant/ Nazir, in the Court of Additional District & Sessions Judge (Fast Track), Jammu
31.	Sh. Pawan Kumar - II	Head Assistant/ Nazir, in the Court of Chief Judicial Magistrate, Samba	Tenure complete	Head Assistant/ Nazir, in the Court of Munsiff, Kalakote
32.	Sh. Deep Kumar	Head Assistant/ Head Record Keeper, in the Court of Pr. District & Sessions Judge, Jammu	Tenure complete	Head Assistant/ Accountant, in the Court of Pr. District & Sessions Judge, Ramban
33.	Sh. Suraj Kumar	Head Assistant/ Head Record Keeper, in the Court of Pr. District & Sessions Judge, Poonch	On considering his representation	The official shall remain attached with JKIAC, Jammu, till further orders.

Note :- Learned Pr. District & Sessions Judges concerned may ensure that the transferees are relieved within a period of 10 days from the date of issuance of this Order and the compliance be reported.

(By order of Hon'ble the Chief Justice).


(Rajeev Gupta)

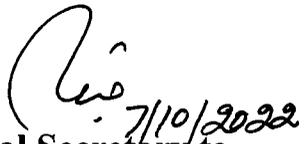
Principal Secretary to
Hon'ble the Chief Justice

No.: 666-85/Psy-625 Dated:- 07-10-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Jammu.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
...for information
4. Pr. District & Sessions Judge, Jammu/ Samba/ Reasi/ Rajouri/ Baderwah/ Kathua/
Kishtwar/ Ramban/ Poonch/ Udhampur.
5. 1st Addl. District & Sessions Judge, Jammu
6. Family Court, Jammu.
7. Addl. District & Sessions Judge, Poonch.
8. Addl. District & Sessions Judge (Fast Track), Jammu/ Doda.
9. Addl. Coordinator, JKIAC, Jammu/Srinagar.
10. Sub Judge/CJM, Kathua/ Reasi/ Doda/ Udhampur/ Batote/ Katra/ Samba/ Kishtwar.
11. Railway Magistrate, Jammu.
12. Municipal Magistrate, Jammu

13. Special/ Addl., Mobile Magistrate (Traffic), Jammu
14. Special Mobile Magistrate (Sub-Judge), Rajouri.
15. Munsiff/Bishnah/ Banihal/ Budhal/ Gool/ Majalta/ Katra/ R.S. Pura/ Mendhar/ Kalakote/ Sunderbani.
16. Addl. Special Mobile Magistrate, Samba
17. District Magistrate, Jammu.
...for information
18. Chief Librarian, High Court wing, Srinagar/Jammu for keeping the record of same.
19. Incharge NIC, High Court Wing, Srinagar for uploading the aforesaid order on the High Court website.
20. Order file.


7/10/2022
**Principal Secretary to
Hon'ble the Chief Justice**